

the President has also quoted in a garbled way from an interview given by the Prime Minister to the "Baltimore Sun" in which the Prime Minister is said to have stated that India's military thinking has been conditioned by a possibility of a war with Pakistan. In what connection that statement was made; we do not know. Can the Minister throw some light on that statement?

**SHRIMATI LAKSHMI N. MENON:** One thing, this does not arise from this question. Moreover, the hon. Member himself has stated that it is a garbled statement.

**SHRI MULKA GOVINDA REDDY:** In view of the fact that this statement has been made by President Ayub, the head of the Pakistan State, is it not desirable that the Government of India should dispel any misunderstanding that might have been created by such a statement in the capitals of the other countries of the world?

**SHRIMATI LAKSHMI N. MENON:** It has not created any misunderstanding or apprehension in the minds of anybody. The Government of India have considered everything and do not think that any rebuttal is necessary.

**SHRI ARJUN ARORA:** May I know whether the Government is aware of the fact that the United States Embassy in India freely distributes copies of this journal in this country and, if so, whether the Government has tried to find out whether the copies of this particular issue were freely distributed by that Embassy and the number of such copies distributed?

**SHRIMATI LAKSHMI N. MENON:** Sir, the Government of India do not go into such things as whether, and if so the number, copies of the "Foreign Affairs Quarterly" are distributed by the United States Embassy or any other Embassy. I do not think it is worthwhile going into these things.

**SHRI FARIDUL HAQ ANSARI:** May I know whether the Minister is aware that in Delhi some of the foreign

Embassies of countries hostile to India also distribute pamphlets and propaganda material?

**SHRIMATI LAKSHMI N. MENON:** That is known to everybody, Sir.

**SHRI A. M. TARIQ:** I would like to know from the Government whether any contradiction was issued to the article by President Ayub Khan because this journal, the "Foreign Affairs Quarterly", is a very important paper and, as my friend says, it was distributed freely.

**SHRIMATI LAKSHMI N. MENON:** I have already answered this question, Sir.

जम्मू और काश्मीर पर अज्ञात जेट विमानों की उड़ान

\*२३२. { श्री भगवत नारायण भागवत : †  
श्री ओम् मेहता :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अप्रैल, १९६४ में कुछ अज्ञात जेट विमान जम्मू और काश्मीर पर उड़ते हुए देखे गये थे ; और

(ख) यदि हाँ, तो क्या इन विषय में कोई जांच की गई है ?

†[UNIDENTIFIED JET PLANES OVER JAMMU AND KASHMIR

\*232. { SHRI B. N. BHARGAVA:  
SHRI OM METHA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in April 1964 some unidentified jet planes were seen flying over Jammu and Kashmir; and

(b) if so, whether any investigation has been made in the matter?]

†The question was actually asked on the floor of the House by Shri B. N. Bhargava.

‡[ ] English translation.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

According to the information available to Government, there were three violations of Indian air space over Jammu and Kashmir, during the month of April 1964, as under:—

- (i) On 9th April 1964, at 1010 hours, twin trails of a twin-engined jet aircraft were observed over Udhampur in J & K. The aircraft was flying at a height of 32,500 feet at a speed of 300 knots per hour. The penetration of the aircraft into Indian territory was about 30 nautical miles. It was a Pakistani aircraft.
- (ii) On 9th April 1964, at 1013 hours, one single-engined jet aircraft was seen flying over Jammu in the North to South direction. It rapidly climbed from 7,000 to 30,000 feet. It was a Pakistani aircraft.
- (iii) On 11th April 1964, at 0924 hours, a twin-engined jet reconnaissance aircraft penetrated 2 to 3 miles into Indian territory west of Jammu. The aircraft was flying at a height of 10,000 to 15,000 feet and at a speed of 350 knots per hour. It was a Pakistani aircraft. Immediately the aircraft was seen flying over Indian territory, Indian Air Force fighters were directed towards it. The intruding aircraft apparently sighted our fighters and withdrew to Pakistan territory.

2. Cease-fire violation complaints in respect of the violations mentioned above have been lodged with the United Nations Military Observer Group in Jammu and Kashmir. The decision of the Chief Military Observer is awaited.

†[प्रतिरक्षा मंत्रालय में उपमन्त्री (श्री डी० चार० चव्वाण)]: (क) तथा (ख) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

सरकार को प्राप्त सूचना के अनुसार अप्रैल, १९६४ में जम्मू काश्मीर के भारतीय वायु क्षेत्र में निम्न तीन उल्लंघन हुए थे :—

- (१) ९ अप्रैल, १९६४ को जम्मू काश्मीर में, ऊधमपुर के ऊपर प्रातः १० बज कर १० मिनट पर दो इंजनों वाले वायुयान के घुएं की दूहरी लकीरें देखी गई थी। वायुयान ३२,५०० फुट की ऊंचाई पर ३०० मील प्रति घंटा की गति से उड़ रहा था। वायुयान लगभग ३० हवाई मील भारतीय क्षेत्र में घुस आया था। यह एक पाकिस्तानी विमान था।
- (२) ९ अप्रैल, १९६४ को जम्मू में प्रातः १० बज कर तेरह मिनट पर एक इंजन वाला एक वायुयान उत्तर से दक्षिण की ओर उड़ता दिखाई दिया था। वह यकायक ७,००० फुट की ऊंचाई से ३०,००० फुट की ऊंचाई पर चढ़ गया। यह एक पाकिस्तानी विमान था।
- (३) ११ अप्रैल, १९६४ को प्रातः ९ बज कर २४ मिनट पर दो इंजनों वाला एक टोह लेने वाला विमान जम्मू के पश्चिम में भारतीय क्षेत्र में २-३ मील तक घुस आया था। वायुयान १०,००० से १५,००० फुट की ऊंचाई पर और

३५० मील प्रति घंटा की गति से उड़ रहा था। यह एक पाकिस्तानी वायुयान था। विमान को जमी भारतीय क्षेत्र के ऊपर उड़ते देखा गया, भारतीय वायुसेना के लड़ाकू विमानों को उसके पीछे भेजा गया। मालूम होता है अतिक्रमी विमान ने हमारे लड़ाकूओं को देख लिया था, और वह पाकिस्तानी क्षेत्र की ओर उड़ गया।

२. उपरोक्त अतिक्रमणों के बारे में बुद्धविराम-रेखा-शिकायतें जम्मू काश्मीर में संयुक्त राष्ट्र सैनिक प्रेक्षक दल को भेज दी गई है। मुख्य सैनिक प्रेक्षक के निर्णय की प्रतीक्षा की जा रही है। ]

**श्री भगवत नारायण भागंब :** क्या जांच से यह पता चला है कि इन विमानों के आने का क्या उद्देश्य था ?

**SHRI Y. B. CHAVAN:** They were on a reconnaissance flight possibly.

**श्री भगवत नारायण भागंब :** इस सम्बन्ध में पाकिस्तान सरकार को लिखा गया या नहीं ? अगर लिखा गया तो उन्होंने क्या जवाब दिया ?

**श्री वाई० बी० चह्वाण :** हमने इस सम्बन्ध में प्रोटेस्ट लाज किया मगर इसका कोई जवाब नहीं आया।

**श्री भगवत नारायण भागंब :** आइटम दो में जो जहाज आया था, वह भारतीय क्षेत्र में कितने अन्दर तक आया था ?

**SHRI Y. B. CHAVAN:** I think some of them came to nearly thirty nautical miles.

**SHRI OM MEHTA:** It is mentioned in item (i) of the statement that a plane came inside Indian territory to about thirty nautical miles. What effective steps have been taken by the Government to stop such violations in future.

**SHRI Y. B. CHAVAN:** As has been stated in the statement, on the 11th April again they were about to repeat the same thing but we sent our fighter planes and they immediately withdrew.

**PANDIT S. S. N. TANKHA:** May I know whether these reconnaissance planes carry cameras for photographing the areas?

**SHRI Y. B. CHAVAN:** Yes, exactly that is what reconnaissance means.

**SHRI A. D. MANI:** According to the statement, "Immediately the aircraft was seen flying over Indian territory, Indian Air Force fighters were directed towards it". Am I to understand that the phrase "directed towards it" means that the Indian fighters wanted to shoot down the plane or was it just to frighten it away?

**SHRI Y. B. CHAVAN:** If they were caught on our territory, they would have been shot down.

**श्री ए० बी० वाजपेयी :** क्या ऐसा दिन कभी आयेगा जब इस प्रकार के विमानों को जो हमारी सीमा उल्लंघन करके आते हैं, उनको हम मार कर गिरा सकें और रक्षा मंत्री इसकी सूचना सदन में आ कर दें ?

**श्री वाई० बी० चह्वाण :** मैं आशा करता हूँ कि वे हमारी कन्ट्री में न आयें। अगर आयें तो ऐसे दिन आयें जब मैं यह इन्फारमेशन हाउस को दूँ।

**SHRI NIREN GHOSH:** It was reported in the papers that an American U-2 plane based in Pindi flew over the Soviet Union and was shot down. There are reports in the Press that the Americans are in the habit of conducting reconnaissance flights over several countries and there are also

reports of planes flying over India. Have any attempts been made to find out whether American planes are carrying out reconnaissance flights over India?

**SHRI Y. B. CHAVAN:** According to my information that information is not correct.

**SHRI A. M. TARIQ:** May I know whether any protest has been lodged directly with the Pakistan Government in this matter and, if so, what reply has been received?

**SHRI Y. B. CHAVAN:** The statement itself mentions that we have lodged protests.

**SHRI A. M. TARIQ:** To the United Nations?

**SHRI Y. B. CHAVAN:** It is not a question of the United Nations. It has nothing to do with the United Nations.

**SHRI G. M. MIR:** May I know whether the attention of the Government has been drawn to Press reports that Pakistan has constructed an airfield near Ranbirsinghpura, just a few miles away from Jammu and whether it is also a fact that these flights take off from that airfield?

**SHRI Y. B. CHAVAN:** We do not know the exact airfield from which they come but possibly they come from some airfield near the cease-fire line or the international border.

**श्री देवी सिंह :** क्या माननीय रक्षा मंत्री यह बताने की कृपा करेंगे कि हमारे यहां से जो प्रोटेस्ट लाज किये जाते हैं उनकी कोई देश नोटिस लेता भी है ?

**श्री वाई० बी० चव्हाण :** हमेशा नोटिस लिया जाता है और आबजर्वंस का रिकॉर्ड हमारे फेवर में आता है ।

**SHRI N. SRI RAMA REDDY:** May I know at what heights these planes were flying and whether we have

enough means to prevent or shoot down such planes?

**SHRI Y. B. CHAVAN:** About the heights at which they were flying the information is given in the Statement which is laid on the Table. The first one was flying at a height of 32,500 feet and the other one from 7,000 to 30,000 feet. Once they are located, Sir, certainly we can take action against them even at that height.

**SHRI M. S. GURUPADA SWAMY:** Sir, these incursions into our air space by the Pakistani aircraft seem to be part of their strategy. May I know whether the Government has thought about the whole matter more seriously and whether any steps are contemplated in the future to chase these aircraft in the Pakistan territory in order to prevent such incursions?

**SHRI Y. B. CHAVAN:** Well, Sir, our intention certainly is to prevent such occurrences and, therefore, we have kept our fighters ready to meet any such contingency, if they come. But our idea is not to chase those planes in the Pakistan territory.

**SHRI ARJUN ARORA:** May I know whether, in view of the repeated failure of our fighters to intercept Pakistani planes, the Government is doing anything to obtain ground-to-air missiles which alone can meet this challenge?

**SHRI Y. B. CHAVAN:** Well, Sir, I cannot give this information.

**SHRI B. K. P. SINHA:** May I know, Sir, the distance to which this particular plane intruded and how many minutes would a plane flying at that speed take to intrude that much distance?

**SHRI Y. B. CHAVAN:** As I said, Sir, these planes were about 30 nautical miles inside the Indian territory—penetration. Whenever they are located, certainly we can chase them and

catch them. But sometimes some difficulties are there. On the third occasion, i.e. on the 11th April really speaking, we could chase them because our fighter planes were in the air already. Unless we keep the fighter planes in anticipation in the air, it is difficult to chase such intruding aircraft.

MR. CHAIRMAN: Next question.

ARRANGEMENT FOR FAMILY OF DEFENCE PERSONNEL

\*233. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:

(a) whether any special arrangement has been made for the education of children of the jawans and non-commissioned junior officers in the Defence Forces stationed near the borders; and

(b) whether any arrangements have been made with the civilian authorities for looking after the families of jawans and non-commissioned junior officers in the Defence Forces during their absence on duty?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) The Governments of Andhra Pradesh and Rajasthan have sanctioned free education for the children/dependents of Defence Services personnel who are serving in the operational areas. In addition to this, the Central Government and State Governments have sanctioned various educational concessions and facilities for the children/dependents of Defence Services personnel in general including personnel serving in the operational areas. A statement showing them is laid on the Table of the House. [See Appendix XLVII, Annexure No. 18].

(b) The District Soldiers' Sailors' and Airmen's Boards which are located all over the country are available to assist separated families of service personnel as well as ex-servicemen and their dependents in solving their various problems. The Govern-

ment of India have also written to the various State Governments recommending assistance to these families by way of granting them various concessions and facilities, such as educational concessions, employment in civil posts, allotment of land for agricultural purposes and housing, technical training, free medical facilities and protection from harassment caused by anti-social elements.

SHRI M. P. BHARGAVA: May I know what practical steps are taken by the Government to help those jawans who are on duty elsewhere, to get their children admitted in the schools or to draw rations and such other things?

SHRI D. R. CHAVAN: Sir, all these details have been given in the statement laid on the Table of the House.

SHRI M. P. BHARGAVA: The statement, I am afraid, deals with the financial arrangements made. I am of course grateful for these financial arrangements. But I want to know specifically whether there is any scheme by which the children of these jawans, the Defence personnel will be helped in getting their admission to the schools. As you know, in Delhi—I am citing this case—to get admissions in schools is very difficult. It is not possible for the wives or other relatives of the Defence personnel to get admissions in schools. So, I would like to know if any arrangement has been made by the Defence Ministry to see that these children are admitted to the schools.

SHRI Y. B. CHAVAN: No, Sir. Such arrangements are not contemplated and they do not seem to be feasible also, because it all depends upon the rules of admissions in different schools. However, if any difficult cases are brought to our notice, certainly we can informally try to help them.

SHRI M. P. BHARGAVA: May I know whether the Defence Ministry will take up this question with the Education Ministry and see that certain reservations are made for the children of the Defence personnel?